

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulistan Bldg.,
Fort, Bombay-1.

O.A./Txx No. 1405/94 / 9621-9622

Dt. 4.11.94

Shri/Smt./Ms. Smt. Usha P. Bhapkar

... Applicant.

V/S.

The Union of India & Ors.

... Respondents.

CORAM: HON'BLE SHRI B.S. HEGDE, MEMBER (J)

HON'BLE -----

TRIBUNAL'S ORDER:

Dt. 4.11.94

Mr. S.P. Kulkarni for the applicant. None for the
~~respondents.~~

Though the applicant has taken Dasti notice on
21.10.94 and states that respondents have been personally s
erved on 24.10.94 despite notice none appeared for the
respondents today.

In the circumstances interim order already
passed shall continue until further orders. Respondents
are directed to file their reply within four weeks.

S.O. to 2.12.94 for A.H.

Copy to :- 1. Shri S.P. Kulkarni, Advocate

2. Union of India, through
Superintendent of Post Offices,
Pune Mofussil Division, Certified True Copy
Pune - 411 042.

Date .. 4/11/94 ..

Section Officer 4/11/94
Central Admin. Tribunal,
Bombay Bench.

PCJ/-

Despatched on 4.11.94

Despatcher

4-11-94
I. Pos. (C and P. G.)
Pune MFL Division
Pune - 411 042.